

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches 08.06.2026 to 11.06.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I	2	S/Shri Saktijit Dey, Vice President & Bijayananda Pruseth, AM
B	3	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	4	S/Shri Amit Shukla, JM & Girish Agrawal, AM (except on 11 <sup>th</sup> June)
A & H	5	Smt Beena Pillai, JM & Shri Jagadish, AM
D	6	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
SMC	7	Shri Sandeep Gosain, JM
F	8	S/Shri O P Kant, AM & Pawan Singh, JM (on 8 <sup>th</sup> & 9 <sup>th</sup> June)
	11	S/Shri Pawan Singh, JM & Manoj Kumar Aggarwal, AM (10 <sup>th</sup> & 11 <sup>th</sup> June)
J & K	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM (at 2.30 pm on 8 <sup>th</sup> & 9 <sup>th</sup> June and at 10.30 am on 10 <sup>th</sup> & 11 <sup>th</sup> June)
C	9	S/Shri N K Choudhry, JM & Arun Khodpia, AM

**Constitution of Benches 15.06.2026 to 18.06.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I	2	S/Shri Saktijit Dey, Vice President & Bijayananda Pruseth, AM
B	3	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	4	S/Shri Amit Shukla, JM & Girish Agrawal, AM
A & H	5	Smt Beena Pillai, JM & Shri Jagadish, AM
D	6	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
SMC	7	Shri Sandeep Gosain, JM
J & K	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM
C	9	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	11	S/Shri Pawan Singh, JM & Manoj Kumar Aggarwal, AM

### Constitution of Benches 22.06.2026 to 25.06.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
B	2	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM (except 22 <sup>nd</sup> June)
A & H	4	Smt Beena Pillai, JM & Shri Jagadish, AM
D	5	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
SMC	6	Shri Sandeep Gosain, JM
J & K	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
C	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Pawan Singh, JM & Arun Khodpia, AM ( at 2.30 p.m)

### Constitution of Benches 29.06.2026 to 02.07.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
I	2	S/Shri Saktijit Dey, Vice President & Bijayananda Pruseeth, AM
B	3	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	4	S/Shri Amit Shukla, JM & Girish Agrawal, AM
A & H	5	Smt Beena Pillai, JM & Shri Jagadish, AM
D	6	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM (at 10.30 am)
F	6	S/Shri Vikram Singh Yadav, AM & Pawan Singh, JM (at 2.30 pm)
G & SMC	7	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
J & K	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM
C	9	S/Shri N K Choudhry, JM & Arun Khodpia, AM

- 'E' Bench will not function on 11<sup>th</sup> June and the cases will be heard from 15<sup>th</sup> to 18<sup>th</sup> June, 2026
- 'E' Bench will not function on 22<sup>nd</sup> June and the cases fixed will be heard from 23<sup>rd</sup> to 25<sup>th</sup> June, 2026.
- 'I' Bench will not function from 22<sup>nd</sup> to 25<sup>th</sup> June, 2026.

Sd/-  
[Saktijit Dey]  
VICE PRESIDENT

Dated: 5<sup>th</sup> June, 2026.  
(Hindi version follows)